

Konkan Railway Project; and

(b) if so, the location and other details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) Prestressed concrete sleeper factories are planned to be established at Kaikani in Karnataka, Chiplun and Kankavali in Maharashtra and Madgaon in Goa for manufacture and supply of 3 lakhs track sleepers from each factory. One more factory is also planned at Madgaon in Goa for manufacture and supply of 650 sets of concrete sleepers for turn-outs. The factory at Kaikani is expected to go into trial production in October, 1991. Contracts for the factories at chiplun and Kankavali and for turn-out factory at Madgaon have been finalised.

Transportation of Cement

3549. SHRI M.R. KADAMBUR JANARTHANAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether there are complaints from cement industry about inadequate railway transport facilities; and

(b) if so, the steps being taken by the Government to redress the grievances of the cement industry?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) Railways are lifting cement as per the target fixed in consultation with the Planning Commission. Cement Industry however is asking for rail movement of more cement than the target. Taking into consideration the demand and the targets fixed in consultation with the Planning Commission for rail transportation of other core sectors like coal, foodgrains, fertiliser, petroleum products, steel plants, raw material to steel plants and export ore etc., it is not feasible to move more cement by rail than the target.

[Translation]

Corporation for construction of Inter-State Railway lines

3550. SHRI GIRDHARI LAL BHARGAVA : Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to set

up a corporation for supervising the construction work of inter-State railway lines; and

(b) if so, the names of such railway lines proposed to be constructed to link Rajasthan with other States and the time by which decision is likely to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) Does not arise.

Tourist facilities in ITDC Hotels

3551. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the total number of hotels being run by the India Tourism Development Corporation in the Country and the criterion for their classification;

(b) the location of these hotels, the total number of rooms in each of them and daily rates thereof;

(c) whether rooms for middle class tourists are available in these hotels;

(d) if so, the details of the accommodation available for middle class tourists in ITDC hotels and their rates; and

(e) the steps being taken by the Government to provide comfortable and inexpensive lodging to the middle and higher class tourists?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Presently ITDC owns and operates 25 hotels in the country. The classification of hotels, both in the public and private sectors is done by Classification Committees constituted by Government and with representatives of travel trade and hotel industry. This is a voluntary scheme covering 1 to 5 Star Deluxe categories of hotels.

(b) to (d) The requisite information is given in the attached statement. Hotels of 3-Star category and below offer reasonably priced accommodation.

(e) The Central Government assists State Governments / Union Territories to set up inexpensive lodging in the form of